GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1092 ANSWERED ON:25.11.2009 BUSINESS VISAS TO CHINESE WORKERS Dhruvanarayana Shri R. ;Mahtab Shri Bhartruhari

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether China has asked India to ease procedure relating to issuance of business visas to their nationals;
- (b) if so, the details thereof;
- (c) whether a large number of Chinese workers have travelled to India on business visas;
- (d) if so, the number of business visas given to Chinese workers during the last three years and the current year, year-wise; and
- (e) the steps being taken by the Government against those Chinese workers who have been working in India using business visas?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFAIRS (DR. SHASHI THAROOR)

(a) & (b) No.

(c) to (e) It has come to Government's attention that there have been instances where Chinese nationals on Business visas have been employed as workers on projects contracted by Chinese companies in India. Those who were working in India on a Business Visa were asked to leave by 31 October 2009, and to apply for Employment visa if they wish to come to India for projects related work. Government has directed all the Missions and Posts abroad to strictly enforce the norms specified in the Visa Manual.